

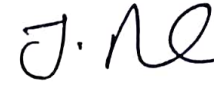
FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR BANGALORE BLUES ENTERTAINMENT INDIA PRIVATE LIMITED (UNDER CIRP) OPERATING IN RESTAURANTS AND BARS AT BENGALURU

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Bangalore Blues Entertainment India Private Limited CIN: U55101KA2012PTC064410
2.	Address of the registered office	Vikas Tech Park, 1st Floor, #105, 1st "A" Cross Road 5th Block, Koramangala Industrial Layout Bangalore, Karnataka 560095.
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Majority if movable assets of the Corporate Debtor are located in Bengaluru and Chennai
5.	Installed capacity of main products/ services	Installed Capacity is in the form of Seating at the following location: 1. Koramangala – 175 for restaurants, 170 for pub bar, and 150 for microbrewery 2. Marathahalli – 300 for restaurants, 220 for pub bars 3. Chennai – 300 for restaurants, 600 for lounge bar.
6.	Quantity and value of main products/ services sold in last financial year	As per last Audited Financial Statement for the Financial year 2021-22, <ul style="list-style-type: none">• Sale of Food & Beverages – INR 5.90 Crores• Other related services – INR 0.38 Crore
7.	Number of employees/ workmen	There are 117 employees (direct/contract) as on CIRP Commencement date.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	For further details, write an email to cirpbangaloreblues@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	For detailed EOI and Eligibility criteria, please write an email to cirpbangaloreblues@gmail.com
10.	Last date for receipt of expression of interest	5 th November, 2023

11.	Date of issue of provisional list of prospective resolution applicants	15 th November, 2023
12.	Last date for submission of objections to provisional list	20 th November, 2023
13.	Date of issue of final list of prospective resolution applicants	30 th November, 2023
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	20 th November, 2023
15.	Last date for submission of resolution plans	20 th December, 2023
16.	Process email id to submit Expression of Interest	cirpbangaloreblues@gmail.com



Mr. Velayudham Jayavel

IBBI/IPA-001/IP-P01012/2017-2018/11663

For Bangalore Blues Entertainment India Private Limited

21.10.2023

Chennai

